

**IN THE INCOME TAX APPELLATE TRIBUNAL, 'E' BENCH
MUMBAI**

**BEFORE: SHRI VIKAS AWASTHY, JUDICIAL MEMBER
&
SHRI M.BALAGANESH, ACCOUNTANT MEMBER**

**ITA No.992/Mum/2018
(Assessment Year :2009-10)**

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|--|-----|--|
| T.V. Teleshop Private Limited Shop No.10, Bhaveshwar Plaza, L.B.S. Marg Ghatkopar (W) Mumbai – 400 086 | Vs. | ITO-10(1)(4) Room No.457, 4 th Floor Aayakar Bhawan M.K.Road Mumbai – 400 020 |
| PAN/GIR No.AAECM1078M | | |
| (Appellant) | .. | (Respondent) |

| | |
|------------------------------|----------------------|
| Assessee by | Shri Pritesh D Vora |
| Revenue by | Shri Brajendra Kumar |
| Date of Hearing | 12/07/2022 |
| Date of Pronouncement | 12/07/2022 |
| | |

आदेश / ORDER

PER M. BALAGANESH (A.M):

This appeal in ITA No.992/Mum/2018 for A.Y.2009-10 arises out of the order by the Id. Commissioner of Income Tax (Appeals)-22, Mumbai in appeal No.CIT(A)22/IT/90/2014-15 dated 21/11/2017 (Id. CIT(A) in short) against the order of assessment passed u/s.143(3) r.w.s. 147 of the Income Tax Act, 1961 (hereinafter referred to as Act) dated 27/03/2014 by the Id. Income Tax Officer 10(1)(4), Mumbai (hereinafter referred to as Id. AO).

2. We find that the Id. AR filed a letter dated 12th July 2022 mentioning that assessee had preferred an application under direct tax "Vivad Se Viswas Scheme 2020" to settle this tax dispute for the year under consideration and had obtained Form-5 from the designated authority thereon, copy of which was enclosed alongwith this letter. Ld. DR also agreed that the Form -5 has been received.

3. In view of this, we hereby dismiss the appeal pending before us.

4. In the result, appeal of the assessee is dismissed as withdrawn.

Order pronounced in open Court on 12/07/2022

Sd/-
(VIKAS AWATHY)
JUDICIAL MEMBER

Sd/-
(M.BALAGANESH)
ACCOUNTANT MEMBER

Mumbai; Dated 12/07/2022
KARUNA, *sr.ps*

Copy of the Order forwarded to :

1. The Appellant
2. The Respondent.
3. The CIT(A), Mumbai.
4. CIT
5. DR, ITAT, Mumbai
6. Guard file.

//True Copy//

BY ORDER,

(Sr. Private Secretary / Asstt. Registrar)
ITAT, Mumbai